

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:882  
ANSWERED ON:26.02.2009  
DE-ADDICTION CENTRES AT PACHAYAT LEVEL  
Athawale Shri Ramdas

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government proposes to implement Centrally Sponsored Schemes for de-addiction centres at village panchayat level in the country;
- (b) if so, the details of the said centres proposed to be opened during the current year, State-wise and location-wise;
- (c) whether any funds have been allocated in this regard during the current year; and
- (d) if so, the details thereof, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) Under the revised Central Sector Scheme for Prevention of Alcoholism and Substance (Drugs) Abuse effective from October 2008, Panchayati Raj Institutions are also eligible for central assistance for setting up Integrated Rehabilitation Centres for Addicts (IRCA) and taking up other drug de-addiction activities specified in the scheme.
- (b) State or location wise targets are not fixed in advance. Sanction is accorded on receipt of appropriate proposals duly recommended by the State Governments.
- (c)& (d) Notional Allocation for the States is made at the beginning of the financial year. Details are at Annexure-I.